Labour Participation in Management

*9. SHRI CHIMANBHAI MEHTA: SHRI SOM PAL:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have taken measures to complete the legal process to enact the law on the labour participation in management in the current session;

(b) what is the response of the employers and the trade unions to the proposals for the labour participation in management; and

(c) whether Government have worked out any compromise formula to arrive at an early consensus?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY): (a) to (c)

Statement

Labour Participation in management Response of the employers and trade Unions.

A national seminar was held on the workers' participation in management in January, 1990. The seminar was attended, inter-alia, by the representatives of trade unions and employers' organisations, Subseguently regional seminars were held in Kanpur, Trivandrum, Indore, Madras and Bombay. Based on the opinions expressed in these seminars, 'The Participation of Workers in Management Bill, 1990' was introduced in the Rajya Sabha on the 30th May, 1990. A number of notices for moving amendments to the Bill were received in the 155th session of Rajya Sabha. The Bill will come up for detailed consideration in due ्र ग्री के course. . . ~

Fair and Remunerative Prices for Farm Produce

*10. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of AGRICULTURE be pleased to state the steps being taken by Government to ensure fair and remunerative prices to the farmers for their farm produce?

THE MINISTER OF AGRICUL-TURE (SHRI BALRAM JAKHAR): As per existing policy, the Government announces remunerative procurement/minimum support prices for major agricultural commodities every season and also makes arrangements for price support operations to ensure that market prices do not fall below the minimum support levels announced by the Government.

The methodology for estimation of cost of production of crops, which is one of the important factors considered by the Commission for Agricultural Costs and Prices in recommending support prices, has also been revised by the Government with a view to ensure that the procurement/minimum support prices announced are remunerative.

Agricultural Science Centres

*11. SHRI SURESH KALMADI: Will the Minister of AGRICUL-TURE be pleased to state:

(a) the number of Agricultural Science Centres functioning at present in the country;

(b) whether there is any proposal under Government's consideration to set up one such Centre in each district in the country; and

(c) if so, the details thereof?

THE MINISTER OF AGRICUL--TURE (SHRI BALRAM JAKHAR): (a) Sir, at present there are 109 Krishi Vigyan Kendras in the country.

(b) and (c) The National Commission on Agriculture in its report submitted in 1976 recommended that by 1985 each district should have atleast one KVK. Presently 107 districts have KVKS. Establishment of KVKs in other district will depend